



# The Orissa Gazette

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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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## PART I.

### Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

#### TOUR PROGRAMME OF HIS EXCELLENCY THE GOVERNOR OF ORISSA FOR JUNE 1937.

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
JUNE 1937—			
Tuesday, 1st	.. 7-30 A.M.	Leave Government House, Puri.	By car.
	About 9-30 A.M.	Arrive Cuttack Circuit House.	

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
JUNE 1937—			
Wednesday, 2nd ..	}	HALT.	
to Monday, 7th ..			
Tuesday, 8th ..	7-30 A.M.	Leave Circuit House, Cuttack.	By car.

About  
9-30 A.M. Arrive Puri Government House.

#### PARTY.

HIS EXCELLENCY.

LADY HUBBACK.

J. S. Wilcock, Esq., I.C.S., Secretary.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

Lt. Md. Raza Khan, Bahadur, Indian A. D. C.

All letters and telegrams for His Excellency and party should be addressed "Orissa Governor's Camp", without the addition of the name of any post town.

J. S. WILCOCK,

Secretary to His Excellency  
the Governor of Orissa.

### HOME, REVENUE AND FINANCE DEPARTMENT.

The 15th May 1937.

#### NOTIFICATIONS.

The 14th May 1937.

**No. 5776—2C/4-6/37-A.**—Mr. R. L. Narasimham, I.C.S., Joint Magistrate and Deputy Collector in charge of the Berhampur subdivision of the district of Ganjam, is appointed to act as Magistrate and Collector of Balasore during the absence, on leave, of Mr. L. J. Lucas, I.C.S., or until further orders.

The 14th May 1937.

**No. 5781—2C/4-6/37-A.**—Babu Dayanidhi Patnaik, Deputy Magistrate and Deputy Collector in the Berhampur subdivision of the district of Ganjam, is appointed to hold charge of that subdivision during the absence, on deputation, of Mr. R. L. Narasimham, I.C.S., or until further orders.

The 14th May 1937.

**No. 5785—2C/4-6-37-A.**—Mr. L. J. Lucas, officiating Magistrate and Collector of Balasore, is granted leave on average pay for three months under Fundamental Rules 77 and 81 from or after the 2nd June 1937.

**No. 5869—4P-18/37-A.**—Under section 37 of the Code of Criminal Procedure, 1898 (Act V of 1898), M. R. Ry. Vysyaraju Jagannadha Satya Narayan Moorti, Town Sub-Magistrate, of Berhampur in the district of Ganjam, is invested with the following additional power specified in the IV Schedule of the said Code as powers which the local Government may confer on a Magistrate of the second class:—

- (1) Powers to record statements and confessions during a police investigation, Section 164, Criminal Procedure Code.

The 17th May 1937.

**No. 5951—4P-18/37-A.**—Under section 37 of the Code of Criminal Procedure, 1898 (Act V of 1898), Sriman Satyabadi Panda Additional Deputy Tahsildar of Berhampur in the district of Ganjam, is invested with the following additional power specified in the IV Schedule of the said Code, as power which the local Government may confer on a Magistrate of the second class:—

- (1) Power to commit for trial, Section 206, Criminal Procedure Code.

*The 19th May 1937.*

**No. 6020-A.**—Whereas the persons named in the first column of the table hereto annexed, having been nominated as candidates for election to the Orissa Legislative Assembly by the constituencies mentioned opposite their names in the third column of the table, having failed to lodge returns of election expenses within the time and in the manner prescribed by rule 90 of the Orissa Legislative Assembly Electoral Rules, Part II (Elections and Election Petitions), 1936, and whereas the said returns of election expenses ought to have been lodged by the dates specified in the fourth column of the table.

It is hereby notified for general information that under paragraph (f) of sub-section (1) of section 69 of the Government of India Act, 1935, the said persons and their election agents mentioned in the second column of the table have become disqualified for being chosen as, and for being, members of a Provincial Legislative Assembly or Legislative Council unless a period of five years has elapsed from the date mentioned in the fourth column of the table:—

T A B L E.

Name of candidate.	Name of election agent.	Constituency.	Date by which return ought to have been lodged.
1	2	3	4
Babu Gour Chandra Subudhi.	Self ...	West Khurda General ...	26-3-37.
Babu Nilakantha Das ...	Self ...	North Puri Sadr General ...	26-3-37.
Babu Sivveti Durgayya ...	...	Aska-Surada General (Schedule Castes).	26-3-37.
Babu Syamacharan Mahapatra.	Self ...	South Cuttack Sadr General	26-3-37.

*The 19th May 1937.*

**No. 6024-A.**—Mr. H. W. Alderson, Deputy Magistrate and Deputy Collector at the headquarters station of the district of Koraput, is appointed, until further orders, as Subdivisional Officer and Special Assistant Agent of Nowrangpur division of that district.

*The 19th May 1937.*

**No. 6027-A.**—Babu Jagadbandhu Mahapatra, Deputy Magistrate and Deputy Collector at the headquarters station of the district of Cuttack, is transferred to the headquarters station of the district of Koraput.

*The 15th May 1937.*

**No. 5808---2L/1-37-P.**—Mr. J. E. Pearman, O.B.E., I.P., Superintendent of Police, Cuttack, is appointed to be Assistant to the Inspector-General of Police and Superintendent of Police in charge of the Criminal Investigation Department, Orissa, vice Mr. I. C. McNally, I.P., deceased.

Notification no. 5512-P., dated the 5th May 1937, is cancelled.

P. T. MANSFIELD,

*Chief Secretary to Government.*

*The 15th May 1937.*

**No. 5811—2C/5-37-P.**—In exercise of the powers conferred by sub-sections (1) and (2) of section 14 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor is pleased—

- (a) to confer upon the gentleman mentioned in column 4 of the following table, who has been appointed to be the president of the Panchayat of the union noted against his name in the district of Balasore, in place of the gentleman mentioned in column 5 (who was appointed for a period of three years under notification no. 1617-P. R., dated the 25th May 1935), the powers of a Magistrate under sections 64, 127 and 128 of the said Code within the limits of the said union; and to



(b) declare that the said gentleman mentioned in column 4 of the following table may exercise the said powers during the unexpired portion of the period of 3 years ending on the 27th April 1938 for which the gentleman mentioned in column 5 was empowered to hold the office of the President of the said Panchayat, under notification no. 1617-P. R., dated 25th May 1935.

Name of subdivision.	Name of police-station.	Union no.	Name of President.	In place of—
1	2	3	4	5
Sa:lr subdivision.	Balasore ...	1	Babu Kshetra Mohan Das.	Babu Daitari Mahapatra.

By order of the Governor,

P. T. MANSFIELD,

*Chief Secretary to Government.*

*The 19th May 1937.*

**No. 6018-P.**—Babu Guru Prasad Das, Deputy Superintendent of Police, Puri, is granted leave on average pay for three weeks, with effect from the 14th May 1937 or any subsequent date under rules 288, 289 and 291 of the Bihar and Orissa Service Code.

P. T. MANSFIELD,

*Chief Secretary to Government.*

*The 17th May 1937.*

**No. 5909-P.**—The following notification, issued by the Government of Bihar in the Political Department, is republished for general information.

By order of the Governor,

P. T. MANSFIELD,

*Chief Secretary to Government.*

*The 10th May 1937.*

**No. 1718-P.**—Mr. M. A. Khan, I.P., officiating Superintendent of Police now employed under the Government of Orissa, is confirmed in that rank, with effect from the 20th April 1937, vice Mr. J. Fabre Tonnerre, I.P., retired.

W. B. BRETT,

*Chief Secretary to Government of Bihar.*

*The 18th May 1937.*

**No. 5992-P.**—The following notifications, issued by the Government of India, are republished for general information.

P. T. MANSFIELD,

*Chief Secretary to Government.*

#### ORDER OF THE INDIAN EMPIRE.

*Simla, the 11th May 1937.*

**No. 163-H.**—His Excellency the Grand Master of the Most Eminent Order of the Indian Empire is pleased to announce that His Imperial Majesty The KING EMPEROR OF INDIA, has been graciously pleased to make the following promotions in, and appointments to, the said Order:—

To be Companion.

Emil Athol Owen Perkin, Esquire,  
Indian Police, Inspector-General of  
Police, Orissa.

J. G. LAITHWALTE,

*Secretary to the Most Eminent Order  
of the Indian Empire.*

#### IMPERIAL SERVICE ORDER.

*Simla, the 11th May 1937.*

**No. 167-H.**—His Imperial Majesty The KING EMPEROR OF INDIA has been graciously pleased to make the following appointments to the Imperial Service Order:—

To be Companion.

Owen Alaric Dodsworth, Esquire, Indian  
Forest Service, Divisional Forest  
Officer, Orissa.

*Simla, the 11th May 1937.*

**No. 180-H.**—His Excellency the Viceroy is pleased to confer the title of Rai Bahadur, as a personal distinction, upon:—

Mr. Aghore Nath Banarji, District and  
Sessions Judge, Bihar.

**No. 181-H.**—His Excellency the Viceroy is pleased to confer the title of Rao Bahadur, as a personal distinction, upon:—

Rao Sahib Manda Venkata Apparao  
Pantulu, Berhampur, Ganjam,  
Orissa.

No. 182-H.—His Excellency the Viceroy is pleased to confer the title of Vaidyaratna, as a personal distinction, upon Kaviraj Purna Chandra Rath, Puri Town, Puri, Orissa.

No. 185-H.—His Excellency the Viceroy is pleased to confer the title of Rai Sahib, as a personal distinction, upon:—

Babu Gopabandhu Misra, Banker and Zamindar, Khandsahi, police-station Salepur, Cuttack, Orissa.

Babu Ramesh Chandra Mitra, Subordinate Judge, Orissa.

Babu Tarun Chandra Ghosh, Office Superintendent, Balasore Collectorate, Orissa.

Babu Bankanidhi Patnaik, Headmaster, Khurda High School, Khurda, district Puri, Orissa.

Babu Jadu Nath Mahapatra, Deputy Collector, in charge Orissa Canal Revenue Division, Cuttack, Orissa.

No. 186-H.—His Excellency the Viceroy is pleased to confer the title of Rao Sahib, as a personal distinction, upon:—

M. R. Ry. Rayarotti Kariandy Narayanan Nair Avargal, Sub-Assistant Surgeon, Nowrangpur, Koraput district, Orissa.

J. G. LAITHWALTE,

*Private Secretary to His Excellency the Viceroy.*

## EDUCATION, HEALTH AND LOCAL SELF-GOVT. DEPARTMENT.

### NOTIFICATIONS.

*The 15th May 1937.*

No. 3848-L.S.-G.—The gentlemen named below were appointed by the orders of Government, dated the 31st March 1937, to be temporary Civil Assistant Surgeons with effect from the date or dates on which they joined their appointments:—

- (1) Dr. Braja Mohan Mahapatra.
- (2) Dr. Harish Chandra Paul.

By order of the Governor,

E. R. WOOD,

*Secretary to Government.*

*The 15th May 1937.*

No. 3864—P.H.-88/37-L.S.-G.—The term of office of the members of the Lodging House Committee, Balasore, appointed in notification no. 843-L.S.-G.R., dated the 15th May 1934, having expired, Government in exercise of the power conferred by section 20(2) of the Bihar and Orissa Places of Pilgrimage Act, 1920 (Bihar and Orissa Act II of 1920), are pleased to direct that the Committee shall be reconstituted and shall consist of the following members:—

- |    |   |   |
|----|---|---|
| 1. | The District Magistrate of Balasore, ex-officio | Nominated by Government.                |
|    | President.                                      |   |
| 2. | The Civil Surgeon, Balasore ...                 | Ditto.                                  |
| 3. | Samanta Radha Prasanna Das ...                  | } Elected by District Board, Balasore.  |
| 4. | Babu Golakendra Chand ...                       |   |
| 5. | Rai Sahib Prafulla Chandra Pattanaik, Chairman. | } Elected by the Balasore Municipality. |
| 6. | Babu Radha Ranjan Das, Commissionuer ...        |   |

On the resignation or removal or absence on leave of one or more of the said members, the Committee shall consist of the remaining members and of such other member or members, if any, as the District Board and Municipal Commissioners of Balasore may elect or Government may appoint to fill up the vacancy or vacancies so caused.

The term of the abovenamed members shall extend to three years with effect from the 15th May 1937.

*The 18th May 1937.*

**No. 3893-L.S.-G.**—Under section 19 (3) of the Central Provinces Local Self-Government Act (Act I of 1883), the Government of Orissa are pleased to approve the election of Babu Gokul Chandra Babu as Chairman of the District Council of Sambalpur for the year ending the 31st March 1938.

*The 18th May 1937.*

**No. 3895-L.S.-G.**—Under sub-section (3) of section 44 of the Madras Local Boards Act, 1920 (Madras Act XIV of 1920), as applied to the Agency, the Governor is pleased to remove M. R. Ry. R. K. Narayanan, L.M.P., Sub-Assistant Surgeon, Local Fund Hospital, Nowrangpur, from the office of member of the Nowrangpur Union Board in the Koraput district on his having left the place on leave.

E. R. WOOD,

*Secretary to Government.*

*The 17th May 1937.*

**No. 3868-L.S.-G.**—The following notification of the Government of India in the Department of Education, Health and Lands is republished for general information.

By order of the Governor,

E. R. WOOD,

*Secretary to Government.*

FORESTS.

*The 6th May 1937.*

**No. F.7/1/37-F.**—Mr. J. W. Nicholson, I.F.S., Bihar and Orissa, is appointed to officiate as Conservator of Forests, Orissa, with effect from the afternoon of the 8th April 1937 and until further orders.

M. W. YEATTS,

*Joint Secretary to the Govt. of India.*

## SUBODINATE EDUCATIONAL SERVICE.

### NOTIFICATION.

*The 13th May 1937.*

**No. 13.**—Babu Jabez Chandra Misra, Deputy Inspector of Schools, Angul, is allowed leave on average pay on medical certificate for seven days, under rules 284, 289-91 of the Bihar and Orissa Service Code, with effect from the 5th of April 1937.

H. DIPPIE,

*Director of Public Instruction.*

## OFFICE OF THE REVENUE COMMISSIONER.

### NOTIFICATIONS.

*The 14th May 1937.*

**No. 1062-Regn.**—Consequent upon the reversion of Babu P. Ramamurti Patnaik, Sub-Registrar of Berhampur to Madras the following transfers and postings of Sub-Registrars are ordered :—

1. Babu Nimai Charan Patnaik, Sub-Registrar of Aska, to be Sub-Registrar of Berhampur.

2. Babu Ramakrishna Gantayat, Sub-Registrar of Ghumsur, to be Sub-Registrar of Aska.

3. Babu Baikuntanath Das, Sub-Registrar of Surada, to be Sub-Registrar of Ghumsur.

4. Babu Chandrasekhar De, relieving Sub-Registrar of Balasore, to act as Sub-Registrar of Surada until further orders.

*The 15th May 1937.*

**No. 1074-Regn.**—The following transfers of Sub-Registrars are ordered :—

1. Babu Jayanarayan Das, Sub-Registrar of Salepur, to be Sub-Registrar of Kendrapara (Cuttack).

2. Muhammad Yasin, Sub-Registrar of Kendrapara, to be Sub-Registrar of Salepur (Cuttack).

J. R. DAIN,

*Inspector-General of Registration.*

## ORISSA LEGISLATIVE ASSEMBLY ELECTIONS.

### ERRATUM.

*The 13th May 1937.*

For the name—

“Mrs. A. Raghunabhabai” in the notification, dated the 18th March 1937, published in the *Orissa Gazette*, dated the 26th March 1937, read “Mrs. A. Lakshmi bai”.

R. L. NARASIMHAM,

*Sub-Collector and Registration Officer, Berhampur Town Women's Constituency.*